

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : Company Appeal(CA)/52/2024  
**NAME OF THE PETITIONER** : Income Tax Officer  
**NAME OF THE RESPONDENT(S)** : Kabilar Enterprises Pvt Ltd & 5 Ors  
**UNDER SECTION** : Sec 252 of CA, 2013  
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**ORDER**

Ld. Counsel Ms. Madhumitha for the Appellant. Ld. Counsel Mr. Avinash  
Krishnan Ravi for ROC.

STK-5 to be filed within 2 weeks.

AOS and STK-7 has been filed.

List the matter for hearing on **31.07.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk